

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2251
TO BE ANSWERED ON 14/03/2023**

Strengthening of Cooperative Schemes in Agriculture Sector

2251. SHRI NAMA NAGESWARA RAO:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government has any plans to strengthen the existing cooperative schemes in agriculture sector and if so, the details thereof;
- (b) whether the Union Government is also contemplating to create new cooperative schemes for utilization of scientific and technological advanced methods in agriculture;
- (c) if so, the details thereof; and
- (d) the details of the funds spent on these schemes by the Union Government during the last five years, State/UT-wise?

ANSWER

THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c): In order to realize the vision from cooperation to prosperity, strengthening of co-operative movement in the country and deepening its reach up to the grassroots, promotion of cooperative ecosystem in various sectors including the agriculture sector across the country, the Ministry of Cooperation has taken various steps such as:

1. Computerization of PACS: Process to onboard 63,000 functional PACS on an ERP based common national software with an outlay of ₹2,516 Crore started.
2. Model byelaws for PACS: Model byelaws prepared and circulated for their adoption as per the respective State Cooperatives Act to enable PACS to undertake more than 25 business activities like dairy, fishery, setting up of godowns, LPG/ Petrol/ Green energy distribution agency, banking correspondents, CSC, etc.
3. PACS as Common Service Centres (CSC): MoU signed between Ministry of Cooperation, Ministry of Electronics and Information Technology, NABARD and CSC - SPV to facilitate functioning of PACS as CSCs to improve their viability, provide e-services at village level and generate employment.

4. National Cooperative Database: Preparation of an authentic and updated data repository of cooperatives in the country started to facilitate stakeholders in policy making and implementation.
5. Establishment of Multi-Purpose PACS, Dairy and Fisheries Cooperative Societies in every Panchayat/Village: A plan has been approved by the Government to set up 2 lakh new multi-purpose PACS, dairy and fisheries cooperatives covering every Panchayat/Village in the next five years by taking advantage of various existing schemes.
6. National Cooperative Policy: A National level committee comprising of experts and stakeholders drawn from all over the Country constituted to formulate the New Cooperation Policy to create an enabling ecosystem to realize the vision of 'Sahakar-se-Samridhi'.
7. Amendment of MSCS Act, 2002: Bill introduced in the Parliament to amend the centrally administered MSCS Act, 2002 to incorporate provisions of 97th Constitutional Amendment, strengthen governance, enhance transparency, increase accountability and reform electoral process in the Multi State Cooperative Societies.
8. National Cooperative Development Corporation: New schemes for cooperatives launched by NCDC in various sectors such as 'Swayamshakti Sahkar' for SHG; 'Deerghavadhi Krishak Sahkar' for long term agricultural credit; 'Dairy Sahkar' for dairy and 'Neel Sahkar' for fisheries. Total financial assistance of Rs. 34,221 Crores disbursed in FY 2021-22.
9. Member Lending Institutions in Credit Guarantee Fund Trust: Non-scheduled UCBs, StCBs and DCCBs notified as MLIs in CGTMSE Scheme to increase share of cooperatives in lending.
10. Cooperatives as 'buyers' on GeM portal: Cooperatives permitted to register as 'buyer' on GeM, enabling them to procure goods and services from nearly 40 lakh vendors to facilitate economical purchases and greater transparency.
11. Reduction in surcharge on cooperative societies: Surcharge reduced from 12% to 7% for cooperative societies having income between Rs. 1 to 10 Cr.
12. Reduction in Minimum Alternate Tax: MAT reduced for cooperatives from 18.5% to 15%.
13. Relief under Section 269ST of IT Act: A clarification has been issued to remove difficulties in cash transactions by cooperatives under Section 269ST of IT Act.
14. Lowering tax rate for new cooperatives: Announcement made in the Union Budget 2023-24 to charge flat lower tax rate of 15%, compared with current rate of upto 30% plus surcharge, for new cooperatives commencing manufacturing activities till March 31, 2024.
15. Increase in limit of deposits and loans in cash by PACS and PCARDBs: Announcement made in the Union Budget 2023-24 to increase limit from Rs. 20,000 to Rs. 2 lakh per member for deposits and loans in cash by PACS and PCARDBs.

16. Increase in limit for TDS: Announcement made in the Union Budget 2023-24 to increase cash withdrawal limit for cooperatives from Rs. 1 Crore to Rs. 3 Crore, per annum, without being subjected to TDS.
17. Relief to Sugar Cooperative Mills: Sugar cooperative mills not to be subjected to additional income tax for paying higher sugarcane prices to farmers upto Fair and Remunerative or State Advised Price.
18. Resolution of chronic pending issues of Sugar Cooperative Mills: Announcement made in the Union Budget 2023-24 to allow sugar cooperatives to claim as expenditure their payments to sugarcane farmers for the period prior to assessment year 2016–17, giving a relief of nearly Rs. 10,000 crores.
19. New National Multi-State Cooperative Seed Society: New apex national multi-state cooperative seed society being established under the MSCS Act, 2002 as umbrella organization for quality seed cultivation, production and distribution under a single brand.
20. New National Multi-State Cooperative Organic Society: New apex national multi-state cooperative organic society being established under the MSCS Act, 2002 as umbrella organization to produce, distribute and market certified and authentic organic products.
21. New National Multi-State Cooperative Export Society: New apex national multi-state cooperative export society being established under the MSCS Act, 2002 as umbrella organization to give thrust to exports from cooperative sector.

(d): Ministry of Cooperation is implementing a Central Sector Integrated Scheme on Agricultural Cooperation through National Cooperative Development Corporation (NCDC) till March, 2023. The CSISAC Scheme has following components: -

- i. Marketing, Processing, Storage, Consumer, Weaker Section Programmes of Cooperatives and Technical & Promotional (T&P) Cell Scheme for strengthening Management of State Cooperative Federations, etc.
- ii. Assistance for cotton development including ginning and pressing and establishment of new and modernization/ expansion/rehabilitation of existing cooperative spinning mills.
- iii. Integrated Cooperative Development Projects (ICDP) in selected districts

The details of the funds spent under the CSISAC scheme during the last five years is annexed at Annexure.

Annexure-I**Disbursement under CSISAC****(Rs. Lakhs)**

States Name	2017-18	2018-19	2019-2020	2020-2021	2021-2022	2022-2023 As on 02.03.2023
A &N ISLANDS	20	-	70	-	-	-
ANDHRA PRADESH	2105	434	531	2893	257	2476
ARUNACHAL PRADESH	466	114	169	144	-	-
ASSAM	109	292	398	155	92	115
BIHAR	3052	1529	913	2232	5686	4082
CHATTISGARH	31	4	35	-	37	12
GOA	4	-	2	4	-	-
GUJARAT	547	2164	1003	585	30	-
HARYANA	83	12	16	9	211	97
HIMACHAL PRADESH	533	1739	242	645	201	50
JHARKHAND	162	83	483	70	92	257
KARNATAKA	262	71	252	34	-	-
KERALA	1084	176	399	798	865	1319
MADHYA PRADESH	420	876	521	630	530	446
MAHARASHTRA	564	110	1037	5529	191	248
MEGHALAYA	-	1347	-	1346	-	-
MIZORAM	315	-	-	61	23	69
NAGALAND	844	399	388	179	-	20
ODISHA	212	32	37	16	13	-
RAJASTHAN	2132	647	803	2572	717	65
TAMIL NADU	1487	-	301	460	376	122
TELANGANA	3688	1148	1513	5477	10138	15191
TRIPURA	-	-	-	201	90	345
UTTAR PRADESH	147	237	440	880	1146	584
UTTARAKHAND	82	83	803	1712	683	-
WEST BENGAL	754	632	1243	3683	4356	1578
OTHERS	185	431	107	27	68	-
Total	19103	12129	11599	30315	25734	27076